

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2017 &  
IA NO. 359 OF 2017**

**Dated : 12<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Sree Rayalaseema Alkalies and Allied Chemicals Ltd. .... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Alladi Ravinder  
Mr. Rohit Rao N.  
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Ms. Purna Singh for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **06.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/js*

**(I. J. Kapoor)  
Technical Member**